

15.12.04

App: None

By order dated 17.11.2003 in O.A. No. 258 of 2003 the respondents were directed to decide the representation of the applicant and pass speaking order within six weeks. It is ~~stated~~<sup>alleged</sup> by the applicant that his promotion as Diesel Assistant has not been ~~considered~~<sup>given</sup>. It is further stated that the respondents have not disposed of the representation. This application was filed on 3.8.04 and on the last occasion none appeared for applicant. It appears that perhaps the representation has been decided by the authorities. However, non promotion of the applicant to the post of Diesel Assistant would not constitute a contempt. In view of the matter, the Contempt petition is dismissed.

21/12/04  
(S.P. ARYA)

A.M.

S.A.

21/12/04  
(A.K. BHATNAGAR)

J.M.

OK  
Copy of order  
prepared  
20/12/04  
20/12/04